

फॉर्म-संख्या-4
FORM NO.-4

केन्द्रीय प्रशासनिक अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL

कलकत्ता न्यायपीठ, कलकत्ता
CALCUTTA BENCH, CALCUTTA

आदेश पत्र
ORDER SHEET

आवेदन संख्या 1378/1997
Application No.

का २००
of 200

आवेदक Sushil Kumar Mondal
Applicant(s)

प्रत्यर्थी Min. of Defence
Respondents

आवेदक का वकील
Advocate for the Applicant(s) S.K. Ghose

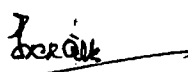
प्रत्यर्थी का अधिवक्ता
Advocate for the Respondent(s) Ms. U. Sanyal

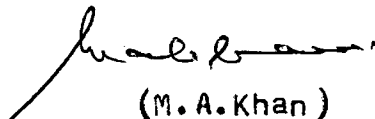
रजिस्ट्री की टिप्पणियाँ
Notes of the Registry

न्यायपीठ का आदेश
Orders of the Tribunal

Sl.No.22
1.02.2005

It is stated by the learned counsel for the respondents that applicant's counsel Shri S.K.Ghose has died in January, 2004. Thereafter, registry was directed to issue notice to the applicant for ~~the intervention for next date fixed in the case~~ engagement of another counsel. Notice was sent to the applicant by the registry but there is no response. Even today none has appeared on behalf of the applicant. It appears that the applicant is no more interested in pursuing the case. The application is therefore dismissed in default for non-prosecution.


(S.K. Naik)
Member (A)


(M.A. Khan)
Vice-Chairman (J)

/gtv/